

Name of the Corporate Debtor: Nirmangold Alloys Private Limited; Date of Commencement of CIRP: 22-11-2021; List of Creditors as on: 30-03-2022; Name of IP: Mr. Prakash Dattatraya Naringrekar; Process Number: 2; Last 5 digit of registration number: 10783

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	320604386	1	320604386	76.49				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	1	887300					1	887300	Annexure 6
7	Operational creditors (Government Dues)	3	14062679	3	14062679	3.36				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	13	85823680	12	84477782	20.15		1	1345898	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	54024574					1	54024603	Annexure 9
Total		19	475402619	16	419144847	100.00		3	56257801	